

**LOK SABHA**  
**UNSTARRED QUESTION NO.909**  
**TO BE ANSWERED ON 23<sup>RD</sup> JULY, 2018**

**Taxes on Petroleum Products**

**909. SHRI B.V. NAIK:**

पेट्रो लयम और प्राकृतिक गैस मंत्री

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether various taxes on petroleum products levied by the Union and State Governments are equivalent to their basic prices and if so, the details thereof;
- (b) the basic price of petroleum products and the prices after the levy of State and Union Government taxes, State-wise;
- (c) the date-wise quantum of increase in price of crude oil in the international market per barrel during the last year; and
- (d) whether the Government has kept petroleum products out of GST purview for the time being as the current status of tax slabs in Goods and Service Tax is likely to accrue less taxes on petroleum products and if so, the details thereof?

**ANSWER**

पेट्रो लयम और प्राकृतिक गैस मंत्री

(श्री धर्मन्द्र प्रधान)

**MINISTER OF PETROLEUM AND NATURAL GAS**  
**(SHRI DHARMENDRA PRADHAN)**

- (a) & (b) The details of taxes per litre in the retail selling price of major petroleum products are given at Annexure I.
- (c) The prices of various grades of crude oil are quoted in the international market on a daily basis. The month-wise average price of Indian basket of crude oil during the last year is given as Annexure II.
- (d) Article 279 A (5) of the Constitution provides that Goods and Services Tax Council shall recommend the date on which goods and services tax (GST) shall be levied on petroleum crude, high speed diesel, motor spirit, natural gas and aviation turbine fuel. Thus, while petroleum products are included under GST, the date on which GST shall be levied on such products shall be as per decision of the Goods and Services Tax Council.

## Annexure I

### Annexure referred to in reply to parts (a) & (b) of the Lok Sabha Unstarred Question No.909 asked by Shri B.V. Naik to be answered on 23<sup>rd</sup> July, 2018 regarding "Taxes on Petroleum Products".

The share of taxes in current price of petrol, diesel & Domestic LPG (at Delhi) and PDS kerosene (at Mumbai) are given below:

Elements	Petrol	Diesel
	₹/ Ltr.	₹/ Ltr.
Price before taxes and dealer commission	36.68	39.77
Excise duty	19.48	15.33
VAT (Including VAT on dealer commission)	16.34	10.07
<b>RSP per litre (including dealer commission)</b>	<b>76.84</b>	<b>68.47</b>

Price of petrol and diesel as per IOCL at Delhi as on 16<sup>th</sup> July, 2018.

### Share of Taxes in RSP of PDS Kerosene and Domestic LPG

Elements	PDS Kerosene	Domestic LPG
	Effective 16th July'18	Effective 1st July'18
	₹/ Ltr.	₹/ Cyl.
Retail Selling Price before Government Levies	38.52	668.84
<b>Price Component Realized</b>	<b>22.55</b>	<b>668.84</b>
Total Taxes	<b>1.23</b>	<b>35.91</b>
RSP	<b>25.82</b>	<b>754.00</b>
Subsidy to the consumer		257.74
<b>Effective cost to Consumer after Subsidy</b>		<b>496.26</b>

Retail Selling Price of PDS kerosene is at Mumbai and for domestic LPG is at Delhi.

**Annexure II**

**Annexure referred to in reply to part (c) of the Lok Sabha Unstarred Question No.909 asked by Shri B.V. Naik to be answered on 23rd July, 2018 regarding “Taxes on Petroleum Products”.**

**Prices of Indian Basket of Crude Oil during 2017-18**

<b>Month</b>	<b>\$/bbl</b>
April	52.49
May	50.57
June	46.56
July	47.86
August	50.63
September	54.52
October	56.06
November	61.32
December	62.29
January	67.06
February	63.54
March	63.80